INCOME TAX APPELLATE TRIBUNAL :: KOLKATA ZONE :: KOLKATA

CONSTITUTION OF KOLKATA BENCHES FROM 11/11/2024 To 14/11/2024 [15/11/2024 (Friday) is Gazetted Holiday]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (Hybrid Court hearing at 10.30 A.M.)
"Patna" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President & Shri Rajesh Kumar, Accountant Member (Hybrid Court hearing after completion of "B" Bench) [From 12/11/2024 to 14/11/2024]
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court hearing at 10.30 A.M.) [From 12/11/2024 to 14/11/2024]
"C" Bench (Hybrid)	Shri Sonjoy Sarma, Hon'ble Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court hearing at 10.30 A.M.) [On 11/11/2024 & 12/11/2024]
"A" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court hearing at 10.30 A.M.)
"Guwahati" Bench (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court hearing at 12.00 Noon after "A" Bench)

Note: 1. "B" Bench of ITAT, Kolkata & "Patna' Bench will not function on 11/11/2024. 2. "C" Bench of ITAT, Kolkata will not function on 13/11/2024 & 14/11/2024.

Assistant Registrar
ITAT, Kolkata